

ITEM NO.1502

COURT NO.5

REVISED- APPEARANCE
SECTION PIL-WS U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).607/2021

JACOB PULIYEL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 71402/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 157480/2021 - CLARIFICATION/DIRECTION, IA No. 5018/2022 - CLARIFICATION/DIRECTION, IA No. 65383/2021 - EXEMPTION FROM FILING O.T., IA No. 31486/2022 - EXEMPTION FROM FILING O.T., IA No. 30459/2022 - EXEMPTION FROM FILING O.T., IA No. 34688/2022 - INTERVENTION APPLICATION, IA No. 157479/2021 - INTERVENTION/IMPLEADMENT, IA No. 110625/2021 - INTERVENTION/IMPLEADMENT)

Date : 02-05-2022 This petition was called on for pronouncement of judgment today.

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Cheryl D'Souza, Adv.

For Respondent(s) Mr. Tushar Mehta, SGI
Ms. Aishwarya Bhati, Ld. ASG
Mr. Ketan Paul, Adv.
Mr. Aman Sharma, Adv.
Ms. Shivika Mehra, Adv.
Ms. Ameyavikrama Thanvi, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Aggarwal, Adv.
Mr. Mayank_Pandey, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. S.Guru Krishnakumar, Sr. Adv.
Mr. Vipin Nair, AOR
Mr. P.B. Suresh, Adv.
Mr. Sughosh Subramanyam, Adv.
Mr. Arindam Ghosh, Adv.
Mr. Agnish Aditya, Adv.
Mr. Karthik Jayshankar, Adv.
Mr. Prakash Baghel, Adv.

Ms. Malvika Kapila, AOR
Ms. Shyel Trehan, Adv.
Mr. Hitesh Jain, Adv.
Ms. Malvika Kapila, AOR
Ms. Monisha Mane Bhangale, Adv.
Ms. Warisha Parkar, Adv.

Ms. Bhagya Yadav, Adv.
Ms. Tanwangi Shukla, Adv.

Mrinal Gopal Elker, AOR
Mr. Rahul Chintis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

Ms. Jyoti Mendiratta, AOR

Mr. Amit Anand Tiwari, AAG.
Dr. Joseph Aristotle S., AoR.
Ms. Mary Mitzy, Adv.
Ms. Devyani Gupta, Adv.
Ms. Tanvi Anand, Adv.
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kumar Mahara, Adv.

Mr. Shailesh Madiyal, AOR

Ms. Meenakshi S. Kamble, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. S.K. Rajora, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Kavita S. More, Adv.
Mr. Amit Kumar, AOR

Mr. Ajay Bansal Adv
Mr. Gaurav Yadava Adv
Ms veena Bansal adv.

Hon'ble Mr. Justice L. Nageswara Rao pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice B.R. Gavai.

I.A.No.157479/2021-Application for Intervention/Impleadment is allowed

IA Nos.34688 of 2022 and 110625/2021 - Applications for Intervention/Impleadment are disposed of.

The Writ petition is disposed of in terms of the Signed Reportable Judgment. Pending application(s), if any, shall stand disposed of.

(B.Parvathi)
Court Master

(Signed reportable judgment is placed on the file)

(Anand Prakash)
Court Master

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S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

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Mr. Ajay Bansal Adv
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